

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:358
ANSWERED ON:05.09.2012
OPENING OF KENDRIYA VIDYALAYAS
Mani Shri Jose K.;Singh Rajkumari Ratna

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the norms and guidelines fixed for opening of Kendriya Vidyalayas have been followed in letter and spirit;
- (b) if not, the details of the cases where deviations have taken place during the last three years and the current year along with the reasons therefor;
- (c) the remedial steps taken by the Government in this regard;
- (d) whether the Government has any proposal to provide free education to physically disabled students in Kendriya Vidyalayas; and
- (e) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 358 RAISED BY SHRIMATI RAJKUMARI RATNA SINGH AND SHRI JOSE K. MANI, HON'BLE MPs TO BE ANSWERED ON 05.09.2012 REGARDING OPENING OF KENDRIYA VIDYALAYAS

(a) to (c) Yes, Sir. However, there are three cases where minor deviations have been allowed with the approval of the competent authority in the last three years and current year. The details of the three cases are as under:-

1. One Kendriya Vidyalaya (KV) at SAS Nagar, district SAS Nagar, Punjab has been opened under Civil Sector in the year 2010-11 wherein land measuring 3.35 acres in place of minimum requirement of 4 acres has been accepted.
2. One KV at Chhabra, Thermal Power Project, Distt. Baran Rajasthan, has been opened during the year 2011-12 under the sponsorship of the Rajasthan Rajya Vidyut Utpadan Corporation, a Public Sector Undertaking (PSU) of State Government of Rajasthan in place of Central Government PSU.
3. One KV at Rajiv Gandhi Thermal Power Plant Khedar, Distt. Hisar (Haryana) has been sanctioned during the year 2012-13 under the sponsorship of the Haryana Power Generation Corporation Ltd., a PSU of State Govt. of Haryana, in place of Central Govt. PSU.

(d) & (e) Physically challenged students are exempted from payment of tuition fees and Vidyalaya Vikas Nidhi in Kendriya Vidyalayas.